UNDERTAKING

(On the letterhead of the applicant)

* I/We am/are not under any education.	(Name of the applicant) hereby confirm/declare that I/we enquiry/investigation/adjudication by Directorate of Enforcement, as on the
in writing, if any enquir Enforcement against n	to inform to the Compounding Authority / Reserve Bank of India immediately, by/investigation/adjudication proceedings are initiated by the Directorate of the large at any time hereafter but on or before the date of issuance of the espect of the compounding application filed by me/us.
	OR
	(Name of the applicant) hereby confirm/declare that I/we nder enquiry/investigation/adjudication by Directorate of Enforcement, and the Annex.
Authority in respect of the I/We further undertake to in writing, if any such of	and confirm that no adjudication order has been passed by the Adjudicating ne contraventions for which this compounding application is being submitted. To inform to the Compounding Authority / Reserve Bank of India immediately, order is passed at any time hereafter but on or before the date of issuance of in respect of the compounding application filed by me/us.
(* Strike out one)	
Signature of the author	sed signatory